

Mr. P.K. Padhi

CAT/1/11

(A)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./I.A./R.A. No..... 669 1996

Dasaratha Naik..... Applicant(s)

Versus  
..... of India & ors Respondent(s)

Sr. No.	Date	Order with Signature
	12.9.96	<p>REGISTER</p> <p>S Registrar</p> <p>1. P.O. for Rs 50/- has been paid - 12/9/96.</p>
1	13.9.96	<p>While working as E.D.B.P.M., Jharbeda Branch Post Office in Keonjhar Division, the applicant was implicated in a criminal case. He was detained in police custody for more than 48 hours on 16.1.1995. Respondent 2, viz. Superintendent of Post Offices, Keonjhar Division, vide his order dated 15.2.1995 put the applicant off duty with effect from 16.1.1995. The C.J.M.-cum-Sessions Judge vide its judgment dated 11.7.1996 acquitted the applicant. By a representation dated 24.7.1996 the applicant represented before Respondent 2 to reinstate him as he was acquitted from all the charges.</p> <p>Heard Shri P.K. Padhi, learned counsel for the applicant and Shri Ashok Mohanty, learned Senior Standing Counsel for the Respondents. It will meet the ends of justice if a direction is given to the Superintendent of Post Offices, Keonjhar Division (Res.2) to dispose of the said representation dated 24.7.1996 within a specified time-frame.</p> <p>For Regn. Please 12/9/96 SOL</p> <p>For Admn. &amp; I.O. 12/9/96 Bench.</p>

Serial No. of Order	Date of Order	Order with Signature
..1	13.9.96	<p>Accordingly I direct Superintendent of Post Offices, Keonjhar Division (Respondent 2) to dispose of the representation dated 24.7.1996 within a period of four weeks from the date of receipt of a copy of this order.</p> <p>With this direction the Original Application is disposed of.</p> <p>Hand over copies of the orders to the counsel for both sides.</p> <p><i>manuscript</i> MEMBER (ADMINISTRATIVE)</p> <p>A copy of the order No. 1 dt. 13.9.96 may be handed over to the applicant concerned.</p> <p>Date 17/9/96 S. D.</p> <p>Received copy of order dt. 13.9.96. P. K. Padhi Adv.</p> <p>A copy of the order dt. 13.9.96 with OA-copies may be handed over to the S/o A. Ashok Mohanty, S/o S.C. Box all depots. S.D. 20/9/96 S. D.</p> <p>Received copy of OA dt. 13.9.96 along with OA and staff of an A.M. 20/9/96</p>